

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **Adrienne Information Suppliers Private Limited**

1.	Name of the Corporate Person	Adrienne Information Suppliers Private Limited
2.	Date of Incorporation of Corporate Person	18/02/2008
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Person	U74990MH2008PTC178964
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	4th Floor, Sadhana House 570, Pandurang Budhkar Marg, Worli Mumbai - 400018, Maharashtra, India.
6.	Liquidation commencement date of Corporate Person	13/12/2017
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	11/01/2018

Notice is hereby given that **Adrienne Information Suppliers Private Limited** has commenced voluntary liquidation on 13th December, 2017.

The stakeholders of **Adrienne Information Suppliers Private Limited** are hereby called upon to submit a proof of their claims, on or before 11th January, 2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Bharat Ramakant Upadhyay

Date: 14/12/2017

Place: Mumbai



अनुसूची १ फॉर्म ए सार्वजनिक घोषणा (भारत सरकारच्या दिवाळखोरी व कर्जबाजारीपणा यांच्या विनियमन १४) (ऐच्छिक परिसमापन) (विनियमन, २०१७) अँड्रीन इन्फॉर्मेशन सप्लायर्स प्रायव्हेट लिमिटेड यांच्या भागधारकांचे लक्ष वेधण्याकरिता	
१. कॉर्पोरेट व्यक्तीचे नाव	अँड्रीन इन्फॉर्मेशन सप्लायर्स प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीची निगमनाची तारीख	दि. १८.०२.२००८
३. समाविष्ट/नोंदणीकृत असलेल्या कॉर्पोरेट व्यक्तीचे प्राधिकरण	रजिस्ट्रार कंपनी, मुंबई
४. कॉर्पोरेट व्यक्तीचे कॉर्पोरेट आयडेंटिटी क्रमांक	U74990MH2008PTC178964
५. नोंदणीकृत कार्यालयाचा पत्ता व कॉर्पोरेट व्यक्तीचे प्रमुख कार्यालय (जर काही असल्यास)	४ था मजला, साधना हाउस, ५७०, पांडुरंग बुधकर मार्ग, वरळी, मुंबई - ४०० ०१८, महाराष्ट्र, भारत.
६. कॉर्पोरेट व्यक्तीचे परिसमापन प्रारंभ तारीख	१३.१२.२०१७
७. परिसमापन यांचे नाव, पत्ता, ईमेल आयडी, दूरध्वनी क्रमांक व नोंदणीकरण क्रमांक	भरत रमाकांत उपाध्याय नोंदणीकरण क्र. : आयबीबीआय/आयआयपीए-००२/आयपी-एन००१२०/२०१७-१८/१०२८९ पत्ता : ५०७, ५ वा मजला, सी २ विंग, स्कायलाईन बेल्वे स्पेस, स्कायलाईन ओआसिस कॉम्प्लेक्स, प्रीमीअर रोड, विद्याविहार स्टेशनजवळ, घाटकोपर-पश्चिम, मुंबई - ४०० ०८६. दूर. क्र. : ९८३३२८४४८३ ईमेल आयडी : brupadhyay.irp@gmail.com
८. दाव्यांच्या सादरीकरणाची अंतिम तारीख	दि. ११.०१.२०१८
सूचना याद्वारे देण्यात येते की, अँड्रीन इन्फॉर्मेशन सप्लायर्स प्रायव्हेट लिमिटेड दि. १३ डिसेंबर, २०१७ रोजी स्वयंसेवी परिसमापन आयोजित करत आहेत. अँड्रीन इन्फॉर्मेशन सप्लायर्स प्रायव्हेट लिमिटेडचा भागधारक याद्वारे त्यांच्या दाव्यांचे पुरावे दि. ११ जानेवारी, २०१८ रोजी वा पूर्वी परिसमापन यांना बाब क्र. ७ संबंधात नमूद पत्त्यावर सादर करू शकतात. विलंब धनको केवळ ईलेक्ट्रॉनिक स्वरूपात दाव्यांचे त्यांचे पुरावे सादर करू शकतात. सर्व अन्य भागधारक व्यक्तीशः पोस्टाद्वारे वा ईलेक्ट्रॉनिक स्वरूपात दाव्यांचे पुरावे सादर करू शकतात. दाव्यांचे चुकिते वा दिशामूल करणारे पुरावे यांचे सादरीकरण केल्यास दंडात्मक कार्यवाही करण्यात येईल. दिनांक : १४.१२.२०१७ ठिकाण : मुंबई सही/- भरत रमाकांत उपाध्याय	

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